

ITEM NO.20
SECTION XVII

REGISTRAR COURT. 1 THROUGH VIDEO CONFERENCE

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. RAJESH KUMAR GOEL

Civil Appeal No(s). 3191/2020

ASHWANI KUMAR DUBEY

Appellant(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

Date : 05-04-2021 This appeal was called on for hearing today.

For Appellant(s)

Mr. Ashutosh Kumar Sharma, AOR
Mr. Pankaj Sharma, Adv.
Mr. Manish Kumar, Adv.

For Respondent(s)

Mr. Tahir Ashraf Siddiqui, AOR
Mr. Sandeep Sharma, Adv.
Mr. Sunny Choudhary, AOR
Mr. Arjun Garg, AOR
Mr. Pradeep Misra, AOR
Mr. Suraj Singh, Adv.
Mr. Shailesh Madiyal, AOR
Mr. Mahfooz Ahsan Nazki, AOR
Mr. Ashish Prasad, Adv.
Ms. Mukta Dutta, Adv.
Mr. Kaushtubh Mishra, Adv.
Mr. Sparsh Prasad, Adv.
Mr. Mahfooz A. Nazki, AOR
Mr. Nitin Saluja, AOR
Mr. Adarsh Tripathi, Adv.
Mr. Nikhil Kandpal, Adv.
Mr. Gaurav Srivastava, AOR
Gaurav, AOR
Ms. Vanita Bhargava, AOR
Mr. Maithili Moondra, Adv.
Mr. Gaurav Dudeja, Adv.
Mr. Akarsh Garg, Adv.
Mr. Kaushik Choudhury, AOR
Mrs. Sharmila Upadhyay, Adv.
Mr. Pawan Upadhyay, Adv.
Mr. Sarvjit Pratap Singh, Adv.

M/S. Unuc Legal Llp, AOR
Mr. Shantanu Kumar, AOR
Ms. Anjali Chauhan, Adv.
Ms. Ria Sachthey, Adv.
M/S M/s Ars Associates, AOR
Shri Venkatesh, Adv.
Mr. Anant Singh, Adv.
Mr. Abhishek Nangia, Adv.
Mr. Suhael Buttan, Adv.
Mr. Aditya Ajay, Adv.
Ms. Mehak Verma, Adv.

UPON hearing the counsel through Video Conference, the Court made the following

O R D E R

Respondent Nos.2, 16, 18 and 19 have already filed counter affidavit.

Despite last opportunity having been granted, respondent Nos.3, 7, 10, 14, 15, 20, 22, 25 and 26 have not filed counter affidavit, as such, further opportunity to file counter affidavit stands declined.

Four weeks' time, as last opportunity, is granted to respondent Nos.5, 8, 11, 12, 30 and 36 for filing counter affidavit.

Remaining respondents have been served but none has entered appearance.

Registry to process the matter for listing before the Hon'ble Court after completion of period of four weeks whether counter affidavit is filed or not as further opportunity stands declined.

RAJESH KUMAR GOEL
Registrar